NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/281/ (IB)/2017

NAME OF THE PETITIONER(S)

: DS CONNECTORS & CABLES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: OPEL AUTO PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. PERUMMY SARANYAN 2. B. SEKAR

For Petitioner For regrowdent

ORDER

Counsel for both the parties present. The counsel for the respondent prayed for time to file the schedule for payment and in order to show the bonafide, to bring the first instalment through Demand Draft. Put up on 17.08.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)